

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO -19 OF 2019

IN THE MATTER OF:

Kalinga Nagar Paribesh Surakhya Samiti - -- Applicant

Verses

Member Secretary, Odisha State Pollution Control Board, & others

Respondents

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DATE: 10/07/2025

SANKAR PRASAD PANI



ADVOCATE,

Plot No 2132/4814, NageswarTangi, Bhubaneswar 751002, sankarprasadpani@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****ORIGINAL APPLICATION NO -19 OF 2019****IN THE MATTER OF:**

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Member Secretary, Odisha State Pollution Control Board,

& others

Respondents

SUPPLIMENTARY AFFIDAVIT

I, Aswini Kumar Dhal S/o Amulya Kumar Dhal aged about 41 years
At/PO/PS Jakhapura , Dist - Jajpur , Odisha , do hereby solemnly affirm and
declare as under:

1. That I am the President of the Applicant Organisation in the above mentioned Application. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this Supplementary Affidavit.
2. It is pertinent to mention here that the respondent unit is continuously violating the environmental norms, and polluting the environment. Even after a number of show cause notices were issued by the SPCB the respondent unit is still violating the environmental norms, and not following the environmental safeguards.
3. That the applicant made representations on various occasions to the concerned authorities regarding the continuous pollution caused by the Respondent Unit and deliberately not following the pollutions norms.

4. That the Board in its proceedings of personal hearing dated 07/07/2025 headed by the Member Secretary State Pollution Control Board, Odisha, the board has observed persistent non-compliances, they are reproduced as follows;

- A. Emission from CFBC boiler stack was visibly very high for a long time and there was non-compliance to emission norms during previous inspection on 10.03.2025. Visuals from IP camera also indicates the above problem.
- B. The water sample taken from the common corridor drain near boundary of the plant contains high concentration of Phenol and Hexavalent Chromium. This drain ultimately leads to Ganda Nalla.
- C. The water of un-lined reservoir (5,00,000 m' capacity) has high Hexavalent Chromium concentration of 1.227mg/l and Phenol of 16.805 mg/l posing serious risk . of discharge to outside in the event of high rain fall. This also has become a source of ground water contamination, since the pond is unlined.
- D. Non-provision of adequate drainage network for segregation and channelization of contaminated surface runoff.
- E. .Concentration of PM10 in Ambient air quality far exceeded the prescribed standard at both the locations so monitored inside the plant premises.
- F. Non-compliance to the CTO conditions in respect of non-functioning/ non installation of CEQMS, non-installation of fine iron meshed wind barrier and adequate plantation around solid waste dump area, non-

covering of belt conveyers at HARSCO metal recovery plant (40 TPH), non-provision of proper mechanical road sweepers, non-provision of adequate covered storage area for coal- iron ore- coke, non-completion of road construction in DRI area, etc. Copy of proceedings of personal hearing dated 07/07/2025 alongwith the inspection report dated 23/06/2025 and test reports is annexed here unto as **ANNEXURE-1**.

5. That even after the validity of the CTO expired on 30/06/2025 the Respondent Unit continues to operate till 07/07/2025 without any valid CTO .
6. Needless to say that the report also confirms the contaminated water from the industry discharged to Ganda Nallah which finally meets Bramhani River the lifeline of millions of people in Jajpur and Kendrapada district of Odisha.
7. That the water sample found to be having phenol and hexavalent chromium is found exceeding the prescribed standards. Hexavalent chromium is one of the carcinogenic substance hence there is a larger impact on the health of people depending on Bramhani river, further this also suggests there is a continuing discharge of untreated effluent by the Respondent unit from the very inception of the plant and more particularly from 2015 from which the evidences/ reports have already been filed in the Original Application.

APPLICANT THROUGH



ADVOCATE

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO -19 of 2019/EZ

IN THE MATTER OF:

Kalinga Nagar Paribesh Surakhya Samiti APPLICANT

VERSUS

Member Secretary, Odisha State Pollution Control Board, & others
RESPONDENTS

AFFIDAVIT

I, Aswini Kumar Dhal S/o Anulya Kumar Dhal aged about 41 years, At/PO/PS Jakhapura , Dist - Jajpur , Odisha do hereby solemnly affirm, and declare as under.

1. That I am the President of the Applicant Organisation in the above mentioned Application and authorized to sign this affidavit.
2. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit
3. That I have read over the contents of the accompanying Affidavit and the same is true and correct and is drafted on my instruction.

Aswini Kumar Dhal

President
Kalinga Nagar Paribesh
Surakhya Samiti

VERIFICATION

Verified on this 10th day of July, 2025 at Jajpur Road that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

[Signature]
Advocate

Aswini Kumar Dhal

DEPONENT

President
Kalinganagar Paribesh
Surakhya Samiti

The above deponent / Executant
L. Kuanr
at 0830 on 10/7/2025
and on oath states that the above facts are true to the best of his/her knowledge and belief





STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPT., OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
 Paribesh Bhawan, A/118, Nilakantha Nagar, Unit - VIII Bhubaneswar - 751 012
 E-mail: cto17category@ospboard.org / Website: www.ospboard.org

No. 12593 / IND-I-CON- 6703

Date 07-07-2025

PROCEEDING OF THE PERSONAL HEARING IN RESPECT OF M/S. VISA STEEL LTD., & M/S. VISA SPECIAL STEEL LTD., KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR HELD ON 03.07.2025 AT 12.30 PM AT SPCB, BHUBANESWAR.

The list of participants from industry & Board officials is enclosed as **Annexure -1**.

The meeting was held under the chairmanship of Member Secretary.

Consent to operate granted to M/s. Visa Steel Ltd., & M/s. Visa Special Steel Ltd., was valid up to 30.06.2025.

Both the above industries were inspected by officials of RO, Kalinganagar on 23.06.2025 and the report was received by Head office vide RO's letter No. 2218/IND/17,dtd. 25.06.2025. The report extensively covered several non-compliances in respect of air pollution, water pollution, surface runoff management, housekeeping and other infrastructural issues. There are serious issues of wastewater discharge with high content of Phenol and Hexavalent Chromium, non-compliance to ambient air quality norms in respect of PM10, visible high emission from power plant stack. To take stock of the situation and to understand the view point of the industry on those issues, a personal hearing was conducted on dtd. 03.07.2025.

With permission from the Chair, the Board officials flagged all the issues of pollution that has been reported by the officials of RO, Kalinganagar observed during the inspection on 23.06.2025 (copy of the inspection report enclosed). Member Secretary desired to know the reply / response from the industry on all those issues. In reply, the representative of the industry made a power point presentation covering all pollution control and environmental management issues of the whole complex of M/s. Visa Steel Ltd. Copies of the presentation material is at **Annexure -II & III**.

The major issues of concern with persistent non-compliances are as follows;

- 1) Emission from CFBC boiler stack was visibly very high for a long time and there was non-compliance to emission norms during previous inspection on 10.03.2025. Visuals from IP camera also indicates the above problem.
- 2) The water sample taken from the common corridor drain near boundary of the plant contains high concentration of Phenol and Hexavalent Chromium. This drain ultimately leads to Ganda Nalla.
- 3) The water of un-lined reservoir (5,00,000 m³ capacity) has high Hexavalent Chromium concentration of 1.227mg/l and Phenol of 16.805 mg/l posing serious risk of discharge to outside in the event of high rain fall. This also has become a source of ground water contamination, since the pond is unlined.
- 4) Non-provision of adequate drainage network for segregation and channelization of contaminated surface runoff.

//2//

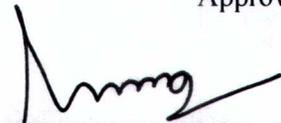
- 5) Concentration of PM₁₀ in Ambient air quality far exceeded the prescribed standard at both the locations so monitored inside the plant premises.
- 6) Non-compliance to the CTO conditions in respect of non-functioning / non-installation of CEQMS, non-installation of fine iron meshed wind barrier and adequate plantation around solid waste dump area, non-covering of belt conveyers at HARSCO metal recovery plant (40 TPH), non-provision of proper mechanical road sweepers, non-provision of adequate covered storage area for coal- iron ore- coke, non-completion of road construction in DRI area, etc.

Detail discussion on all the aspects / observations / issues was held. It was concluded that a large number of non-compliances are persisting since a long time without being addressed permanently. Issues / non-compliances of secondary nature are also yet to be complied.

It was therefore, decided to refuse Consent to operate in respect of M/s. Visa Steel Ltd. and M/s. Visa Special Steel Ltd., till all the above issues / non-compliances are addressed properly to the satisfaction of the Board.

The meeting was ended with thanks to the Chair.

Approved



MEMBER SECRETARY

Memo No. 12594 /dtd. 07-07-2025

Copy forwarded to the Director, M/s. Visa Steel Ltd., & M/s. Visa Special Steel Ltd., At- Kalinganagar Industrial Complex, Jajpur for information and necessary action.



CHIEF ENV. ENGINEER

Memo No. 12595 /dtd. 07-07-2025

Copy forwarded to CES, Central Lab, Patia, Bhubaneswar / RO, SPC Board, Kalinganagar for information and necessary action.

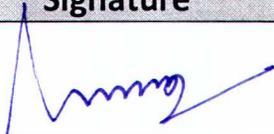
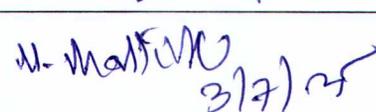
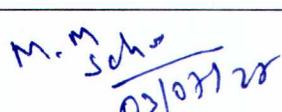


CHIEF ENV. ENGINEER

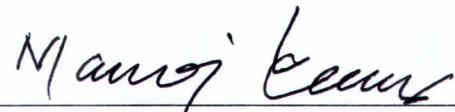
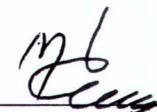
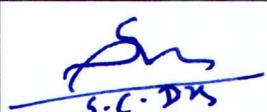
ATTENDANCE SHEET

Personal Hearing in respect of **M/s Visa Steel Limited and M/s Visa Special Steel Limited**, At-Kalinganagar Industrial Complex, Dist- Jajpur; held on **23.07.2025** at **12:30 P.M.** in the Conference Hall of State Pollution Control Board, Odisha, Bhubaneswar.

Official of the Board Present :

S.N	Name & Designation	Signature
1	Smt. Uma Nanduri, IFS, Member Secretary.	
2	Er. R.N.Prusty, Chief Env. Engineer.	
3	Sri Niranjan Mallick, Chief Env. Scientist.	
4	Er.Pramod Kumar Behera, Sr. Env. Engineer.	
5	Er.Maheswar Behera, Deputy Env. Engineer.	
6	Er.Madam Mohan Sahoo, Regional Officer, Kalinganagar.	

Representatives of M/s Visa Steel Limited and M/s Visa Special Steel Limited,

S.N	Name & Designation	Signature
1		
2	Samrat Singh - ACM Director's Office	
3	Subash chandra Das	
4	Dr. Ranjeet Kumar	
5		

**INSPECTION REPORT OF M/S. VISA GROUP OF INDUSTRIES
AT- KALINGA NAGAR INDUSTRIAL COMPLEX, DIST- JAJPUR**

The unit was inspected on 23.06.2025 for addressing the several complaints & media regarding the Air & water pollution of the unit to this office as well as to verify the present environment practices adopted by the unit. Sri Subash Chandra Das (Divisional Manager Environment), Mr. Ranjeet Kumar (DGM Environment) and Mr. Satyendra Sahoo (Sr. Manager CPP), Mr. A K Penmesta (DGM Ferrochrome) & Mr. K. Ramana (Sr. GM DRI) were present during the inspection as representatives from the industries were present during inspection.

CONSENT STATUS:

- Consent to operate was granted to M/s. VISA Steel Limited vide Head Office letter no. 6922/IND-I-CON-5008 Dtd. 31.03.2025 for following product which is valid up to 30.06.2025.

SL No	Product	Quantity
1	Captive Power Plant	75 MW(WHRB 50 MW + CFBC 25 MW)
2	Ferro Chrome Plant (FAP Unit-1 & 2)	5 X 16.5 MVA (1,50,000 TPA)
3	Recovered Ferro Chrome (Metal Recovery Plant -2 of capacity 30 TPH)	27 TPD
4	Recovered Ferro Chrome (Harsco Metal Recovery Plant of capacity 40 TPH)	20 TPD

- Consent to operate was granted to M/s. VISA Special Steel Limited vide Head Office letter no. 6924/IND-I-CON-6703 Dtd. 31.03.2025 for following product which is valid up to 30.06.2025.

SL No	Product	Quantity
1	DRI Kiln (I & II) with Steam Generating Facility	2 X 500 TPD
2	Blast Furnace	1X 250 m ³
3	Wet Screened iron ore for MBF	1200 TPD

OPERATIONAL STATUS

- The Ferrochrome Complex-2 (3× 16.5 MVA SAF), Captive Power Plant, DRI Kiln- 1 & 2 and Metal Recovery Plants were operational on the day of visit.
- Three submerged arc furnaces (SAF-3, SAF-4, and SAF-5) were operating with loads ranges from 10.6MVA to 12.77 MVA.
- The CPP operates approximately load with 88% with CFBC and about 56% by WHRB.
- DRI Kiln-1 & 2 operates approximately with 80% & 90% respectively.
- Blast furnace was non- operational on the day of visit.
- Both the SRTS of capacity 4400 m³/day & 2000 m³/day were non-operational during visit.

OBSERVATIONS:**A) DRI (2×500 TPD):**

1. The unit has not completed repairing of damaged road stipulated on the additional condition of consent order (which work is due by 31.05.2025). About 60% of the work of the said road (Around 530-meter road) from DRI kiln-1 to the DRI unit's RMHS is still pending.
2. Emergency cap leakages has been observed from the DRI Kiln-1 during visit.
3. The unit has provided coal cover sheds in RMHS where the coal gets stacked, but there were also plenty of coal stored outside without any tarpaulin cover or any dust suppression measures.
4. The unit has kept significant quantity of iron ore in RMHS without any tarpaulin cover or adequate dust suppression measures.
5. The Dust Extraction system installed at Junction House-01 of DRI unit is still seems to be inadequate; as significant material spillage was observed inside the Junction House.
6. The conveyor sheeting of the IOCP Iron circuits of the DRI unit was found to be damaged.
7. The unit has installed three Nos of mist cannon near IOCP of RMHS. However, the major portion of RMHS handling iron ore, Iron fine, coal stored remained neglected by dust suppression measures.
8. The unit has yet to provide retaining wall of height 3 meter and garland drain all around the raw material stack yard.(RMHS)

B) CPP

1. **Visible fugitive emission was observed from Stack attached to the CPP (CFBC Boiler). However; Stack monitoring could not conducted due to safety concerns shown by the safety officer of the unit and verified at site as well as drone footage. The top civil structure and monkey ladder of the stack were found to be damaged, which made risk of falling over the monitoring platform. Aviation light cables were found to have fallen over the monitoring platform. Earlier stack analysis report of the abovementioned stack revealed that the result exceeded the Board's prescribed standard for PM vide sampling date on 10.03.2025. (copy of inspection notice attached for reference)**
2. Continious emission monitoring system(CEMS) has been found defunct during visit as no data shown in the CEMS as verified.
3. Dolochar & Coal are stored openly without any tarpaulin covered as well as dust suppression system.
4. Significant fugitive emissions were noticed while bottom ash was being unloaded from the silo during visit as no dust suppression measures were adopted for bottom ash handling. Fly ash spills have been seen near the ash handling facility.
5. Fugitive emission was observed from the transfer tower of BC-4. The dust suppression measures adopted for the transfer towers by the unit seems inadequate.

C) Solid Waste Dumping Area:

1. The unit has not yet provided iron meshed wind barrier around dump area stipulated on the additional condition of consent order.
2. The unit has made few plantation along the entrance of the solid waste site. However plantation of adequate height has to be increased all around the solid waste dump site.

D) Metal Recovery Plants:

1. The unit has not yet completed enclosing of conveyor belts of Harsco Metal Recovery Plant of capacity 40 TPH; which work is due by 30.04.2025 stipulated on the additional condition of consent order.
2. The unit has not provided adequate capacity of settling tank for collection of wash water of Harsco Metal Recovery Plant of capacity 40 TPH; which work is due by 31.05.2025 stipulated on the additional condition of consent order.
3. The unit shall enclosed or covered the Primary crushers/jaw crushers & vibrating screen of Metal Recovery Plants with GI Sheet/suitable materials to contain fugitive dust emissions.

E) Others

1. **From AAQ monitoring result it revealed that AAQ does not meet the prescribed standard of the Board near WTP-2 & near DM Plant w.r.t PM₁₀ found to be 156 µg/m³ & 151 µg/m³ respectively; which is exceeding prescribed standard i.e., 100 µg/m³.**
2. The unit has provided two Nos of SRTS of 4400 m³/day & 2000 m³/day to treat the surface runoff during moon soon season. However; Both the SRTS remain non-operational on the day of visit
3. The Effluent Quality Monitoring System (EQMS) has removed from the outlet of SRTS and no EQMS is present at plant's boundary outlet. It has been reported earlier as; no data showing in online of Continuous Effluent Quality Monitoring System-1 (SRTS-Outlet) since long time (Approx. 1 year).
4. **Water sample collected from the common corridor drain near the boundary which comes from the plant near material gate and ultimately meets to Ganda nallah. As per analysis report it was found that water quality parameters w.r.t Phenol (16.805) & Hexavalent Chromium(1.932) highly exceeding the prescribed standard of the Board. (copy of analysis report from central laboratory attached for reference)**
5. There is no separate storm water drain and process water drain inside the plant. Runoff from raw material handling section, Slag quenching water from ferro alloys complex, work zone area of DRI & CPP, runoff from solid waste dump site channelized in a single drain line to the reservoir of capacity 5,00,000 Cum capacity near main gate of the plant. Sample was collected during visit from the reservoir and as per analysis report it was found that parameters w.r.t Phenol(16.403 mg/l) & Hexa Valent Chromium(1.227) highly exceeds the prescribed standard of the Board. During heavy rain there is possibility of overflow water will be discharged to outside. Further the

effluent quality monitoring system (EQMS) was not working since one year. **(copy of analysis report from central laboratory attached for reference)**

6. As the contaminated waste water reservoir is not compacted and ground water table is high in kalinganagar industrial complex, there is chances of ground water contamination from the reservoir.
7. The unit shall explore possibility for further reutilization of accumulated contaminated surface runoff cum rainwater reservoir (5,00,000 Cum capacity). The unit shall maintain ZLD for each unit to reduce the fresh water consumption from river Brahmani.
8. Huge quantity of slag generated from the metal recovery plant is stored behind ferro alloys complex-2. The unit has not submitted TCLP test of the slag stored behind FAP to the Board.

ENVIRONMENTAL MONITORING:

Stack emission monitoring & ambient air quality monitoring was conducted on 23rd June 2025 & also ambient air quality monitoring was conducted to ascertain quality of emission and ambient air. The ambient air quality monitoring was conducted at 2 locations around the boundary (i) AAQ Monitoring conducted at the boundary near DM Plant (ii) AAQ Monitoring conducted at the boundary near WTP-II and the analysis result is as follows;

<u>AMBIENT AIR QUALITY MONITORING</u>				
Sl. No.	Date of monitoring	Location of sampling point	Particulate Matter (PM₁₀ - µg/m³)	Prescribed Standard (µg/m³)
1.	23.06.2025	AAQ Monitoring conducted at the boundary near WTP-II adj. to CAAQMS No. 02	156	100
2.	23.06.2025	AAQ Monitoring conducted at the boundary near DM Plant adj. to CAAQMS No. 04	151	100

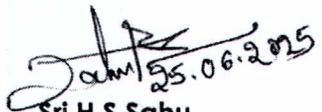
N.B- From the AAQ monitoring report; it reveals that the value of PM₁₀ concentration was found to be higher than the prescribed standard of the Board at the boundary Near DM Plant adj. to CAAQMS No. 04 and WTP-II adj. to CAAQMS No. 02; which is 151µg/m³ & 156µg/m³ respectively.

STACK EMISSION MONITORING				
Sl. No.	Date of monitoring	Location	Particulate matter Concentration (mg/Nm³)	Prescribed Standard for Particulate matter Concentration (mg/Nm³)
1.	23.06.2025	Stack Monitoring conducted at the common stack attached to the GCP outlet of Furnace III & IV of Ferro Chrome Complex 02	31	50

N.B- It is revealed from monitoring report that PM concentration of common stack attached to the GCP outlet of Furnace III & IV of Ferro Chrome Complex-02 remain within the board's prescribed standard i.e. 50mg/Nm³.

CONCLUSION & RECOMMENDATIONS:

Since several complaints were received by this office regarding stack emission from captive power plant & waste water discharged to outside, appropriate decision may be taken subjected to observations and monitoring report.


 Sri H S Sahu
 Asst. Env.Scientist



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 FAX 2561909/2562847
 E-mail paribesh1@spcboard.org
 Website www.spcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
 Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,
 Bhubaneswar - 751 012
 (CENTRAL LABORATORY)

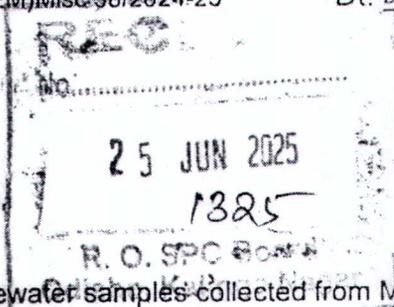
No. 12021 /

VI-SC (LEM) Misc 38/2024-25

Dt. 25.06.2025

To

The Regional Officer,
 State Pollution Control Board, Odisha,
 Kalinga Nagar



AEJ CHJ/308
25/06/25

Sub: Test Reports of surface water & wastewater samples collected from M/s VISA Steel Ltd.,
 & M/s VISA Special Steel Ltd., Kalinga Nagar-reg.

Ref: Your letter No. 2189 / (Lab.-07) dt.23.06.2025

Sir,

With reference to the above cited letter, please find enclosed herewith the test reports of surface water & wastewater samples submitted to the Central Laboratory on dt.23.06.2025 by your office, collected from M/s VISA Steel Ltd., & M/s VISA Special Steel Ltd., Kalinga Nagar.

- Encl : (i) OS/ 359 /06/2025 (For NABL Scope parameter)
 (ii) OS/ 360 /06/2025 (For NABL Non-scope parameter)
 (iii) OS/ 361 /06/2025 (For NABL Scope parameter)
 (iv) OS/ 362 /06/2025 (For NABL Non-scope parameter)

Yours faithfully,

H. Mohanty
25/6/25
 OSD-cum- Chief Env. Scientist (Lab.)

OSPCB/CNL/F0718



**CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024
E-mail: centrallab@ospboard.org



TEST REPORT

Page 1 of 1

1. ULR No. : TC12740250000064-1F
 2 (i). Report No. : OS/361/06/2025
 3 (i) Date : 25.06.2025
 2(ii). Amendment No :
 3(ii) Amendment Date :
4. Sample Submitted By : Sri J.K. Sahoo, Lab. Attendant
 (Name and address) Regional Office, SPC Board, Odisha, Kalinga Nagar,
 (On behalf of Regional Officer, Kalinga Nagar)
5. Reference Letter No. : 2189 / (Lab.-07) dt.23.06.2025
6. Date of sample receipt : 23.06.2025
7. Sample Description:
 (i) Discipline : Chemical testing (ii) Group : Pollution and Environment (iii) Sub Group : Waste water
 (Biological testing/ (Water/ Pollution and Environment) (Surface Water/ Ground Water/ Drinking
 Chemical testing) Water/ Wastewater / Effluent)
8. Analysis Starting Date-Analysis Completion Date : 24.06.2025 – 25.06.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/Regulatory Limits *	Test Method	Water samples collected from M/s VISA Steel Ltd., & M/s VISA Special Steel Ltd., Kalinga Nagar
				Others / Jun - 25/WW/923
				Water sample collected from common corridor drain near outside boundary
				Result
1.	pH	5.5 - 9.0	4500-IT-B, APHA, 23 rd Edn., 2017	6.3
2.	Total Suspended Solids (TSS), mg/L	100, max	2540 D, APHA, 23 rd Edn., 2017	<10.0 #
3.	Hexavalent Chromium (as Cr ⁶⁺), mg/L	0.1, max	3500-Cr-B, APHA, 23 rd Edn., 2017	1.932

* General standards for discharge of Environmental Pollutants. Schedule -VI (G.S.R. 422(E) dated 19.05.1993

BDL values as specified by CPCB vide letter No.7065 dt.28.09.2020

11. Deviation from Test Method, if any : No
12. If Sampling Conducted by the Central Laboratory, Yes/ No - No
 If Yes,
 (a) Date of Sampling : (b) Method Used :
 (c) Name of Sampler with Designation :

————— End of Test Report —————

Usharani Patnaik
 25/6/25
 Authorised Signatory
 (Chemical Testing)
 (Water/Wastewater)
 (Dr. (Mrs.) Usharani Patnaik)
 (Addl. Chief Env. Scientist)

Niranjan Mallick
 Board Analyst
 (Sri Niranjan Mallick)
 (OSD-cum- Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
 (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
 (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
 (iv) The Test item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.
 (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

E-mail: rospcb.kalinganagar@ospcbboard.org
 Website: www.ospcbboard.org
 Tel No. : 06726 221153



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
 At: Dhabalagiri (In Front of OMC Guest House) PO: Ferro Chrome Project,
 Dist: Jajpur-755020, Odisha, India

(AAQ Monitoring Analysis Report)

Lab. Ref. No.: AAQ / I / 25 / 06 - 57

Date: 24.06.2025

Name and Address of the Industry / Source : M/s. VISA Steel Ltd.
 M/s. VISA Special Steel Ltd.
 At: KNIC,
 Dist.: Jajpur

Date of Sampling : 23rd June, 2025

Sample collected and submitted by : Sri H. S. Sahu, AES
 Sri S. S. Dwibedi, JLA

Date of Submission of Sample : 23.06.2025

Sl. No.	Location	Parameters
		PM ₁₀ ($\mu\text{g}/\text{M}^3$)
01	AAQ Monitoring conducted at the boundary near WTP-II adj. to CAAQMS No. 02	156
02	AAQ Monitoring conducted at the boundary near DM Plant adj. to CAAQMS No. 04	151
Standard		100.0

Sample Analyzed by:

S. Dwibedi
 JLA 24/06/25

[Signature]
 24.06.25

M. M. Sahoo
 24/06/25
 Regional Officer



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
 At: Dhabalagiri (In Front of OMC Guest House) PO: Ferro Chrome Project,
 Dist: Jajpur-755020, Odisha, India

(Stack Monitoring Analysis Report)

Lab. Ref. No.: Stack / I / 25 / 06 - 58

Date: 24.06.2025

Name and Address of the Industry / Source : M/s. VISA Steel Ltd.
 At: KNIC,
 Dist.: Jajpur

Date of Sampling : 23rd June, 2025

Sample collected and submitted by : Sri H. S. Sahu, AES
 Sri S. S. Dwibedi, JLA

Date of Submission of Sample : 23.06.2025

Sl. No.	Location	Parameters	
		Particulate Matter (mg/Nm ³)	
		Result	Standard
01	Stack Monitoring conducted at the common stack attached to the GCP outlet of Furnace III & IV of Ferro Chrome Complex 02	31	50
Standards as per CTO issued to M/s. VISA Steel Ltd. VLN 6922 / IND - I - CON-5008, dated. 31.03.2025			

Sample Analyzed by:

S. S. Dwibedi
JLA 24/06/25
Sahu
24.06.25

M. M. Sahu
24/06/25
 Regional Officer



**REGIONAL OFFICE
 STATE POLLUTION CONTROL BOARD, ODISHA
 KALINGA NAGAR. JAJPUR**

No. 2168 /IND-17

Dt. 20/06/2025

**FORM -III
 ((NOTICE OF INTENTION TO HAVE THE SAMPLE ANALYSED))**

Regional Officer
 Kalinganagar, Jajpur

To VRA Steel Ltd
Kalinganagar, Jajpur

TAKE NOTICE THAT, it is intended to have analyzed the sample of Air Emission from your premises which is being taken today the 23rd day of June 2025
 From (i) AAA monitoring Conducted near WTR
AAA monitoring Conducted near DM plant

(i) Here specify the stack/chimney or any other emission outlets.
 (a) Stack monitoring Conducted at the Common Stack attached to the GCP outlet of Furnace III & IV of Ferruchrom Complex-2.

S. S. Sibal
SA
 Name and designation of the person who takes the sample.

(b) Stack monitoring is not conducted at ESP outlet of CPP (CFBC) due to safety concerns as the top civil platform & monkey ladders are broken and aviation cables fall over monitoring platform (As reported from Safety officer of unit & verified)

BY ORDER OF THE BOARD
[Signature]
 REGIONAL OFFICER

Received the Notice and sample collected in my presence

[Signature]
 Signature and full name with date
Charan Kumar
23/06/25



Sankar Pani <sankarprasadpani@gmail.com>

Supplementary affidavit filed on behalf of Applicant in OA 19/2019, NGT-EZ.

1 message

Sankar Pani <sankarprasadpani@gmail.com>

Thu, Jul 10, 2025 at 6:13 PM

To: Papiya Banerjee Bihani <pbanerjeebihani@gmail.com>, surendra kumar <surendra_kr15@rediffmail.com>, Anamika Pandey <legumjure@gmail.com>, Office Vsalegal <office@vsalegal.in>, Debasis Tripathy Adv <debasisadv@gmail.com>

Dear Sir/Madam, please find the attachment.

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Sankar Prasad Pani, Environment Lawyer
National Green Tribunal Kolkata & Orissa Highcourt
Res-Plot No 2132/4814(B), Nageswar Tangi,
Bhubaneswar, 751002
Cell- 9437279278
Skype- sankar.pani

**SUPPLIMENTARY AFFIDAVIT OA19 DATED 10-07-2025.pdf**

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